

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16.04.2019

O.A./260/4/2018

M.A./260/327/2019

FOR WITHDRAWAL, ON MEMO

ITEM NO:35

FOR APPLICANTS(S) Adv. : Mr. A. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. B. Swain

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant wants to withdraw the OA because some personal difficulties. Accordingly, he has filed memo to that effect which is allowed. Therefore, the OA is disposed of being withdrawn. MA No. 327/2019 is disposed of also.</p> <p>Mr. N. Mohapatra is present in person.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>